

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 21-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
			<b><u>CHARGE</u></b>	
1	SPL CASE CBI	100087/2003	CBI EOW MUMBAI Vs P.S. Subramanyam	SPP Adv. S. Priya

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